

# LOK SABHA DEBATES

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## LOK SABHA

Wednesday, July 23, 1975/Sravana  
1, 1897 (Saka)

The Lok Sabha met at Eleven of the  
Clock

[MR SPEAKER in the Chair]

### PAPERS LAID ON THE TABLE

#### REPORT RE. COMMISSION OF RAILWAY SAFETY FOR 1974-75

THE MINISTER OF TOURISM  
AND CIVIL AVIATION (SHRI RAJ  
BAHADUR): I beg to lay on the  
Table a copy of the Report (Hindi  
and English versions) on the work-  
ing of the Commission of Railway  
Safety for the year 1973-74. [Placed  
in Library. See No. LT-9806/75].

#### ANNUAL REPORT OF DEVELOPMENT COUNCIL FOR AUTOMOBILES, AUTO- MOBILE ANCILLARY INDUSTRIES ETC. FOR 1972-73

THE DEPUTY MINISTER IN THE  
MINISTRY OF EDUCATION AND  
SOCIAL WELFARE AND IN THE  
DEPARTMENT OF CULTURE  
(SHRI D. P. YADAV): I beg to  
lay on the Table a copy of the  
Annual Report (Hindi and English  
versions) of the Development  
Council for Automobiles, Auto-  
mobile Ancillary Industries, Transport  
Vehicles Industries, Tractors, Earth-  
moving Equipment and Internal Com-  
bustion Engines for the year 1972-73,  
under sub-section (4) of section 7 of  
the Industries (Development and Re-  
gulation) Act, 1951. [Placed in  
Library. See No. LT-9807/75].

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#### NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951 AND CITIZENSHIP ACT, 1955 AND UPSC (MEMBERS) AMDT. REGULATIONS, 1975

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS,  
DEPARTMENT OF PERSONNEL  
AND ADMINISTRATIVE REFORMS  
AND DEPARTMENT OF PARLIA-  
MENTARY AFFAIRS (SHRI OM  
MEHTA): I beg to lay on the Table:

(1) A copy each of the following  
Notifications (Hindi and English  
versions) under sub-section (2) of  
section 3 of the All India Services  
Act, 1951:—

- (i) The Indian Administrative  
Service (Fixation of Cadre  
Strength) Twelfth Amend-  
ment Regulations, 1975, pub-  
lished in Notification No.  
G.S.R. 292(E) in Gazette of  
India dated the 23rd May,  
1975.
- (ii) The Indian Administrative  
Service (Pay) Eighth Amend-  
ment Rules, 1975, published  
in Notification No. G.S.R.  
293(E) in Gazette of India  
dated the 23rd May, 1975.
- (iii) The Indian Administrative  
Service (Fixation of Cadre  
Strength) Thirteenth Amend-  
ment Regulations, 1975, pub-  
lished in Notification No.  
G.S.R. 295(E) in Gazette of  
India dated the 26th May,  
1975.
- (iv) The Indian Administrative  
Service (Pay) Ninth Amend-  
ment Rules, 1975, published  
in Notification No. G.S.R.  
296(E) in Gazette of India  
dated the 26th May, 1975.